

1. Pitampura-Dhar-Mhow Investment Region in Madhya Pradesh
2. Ahmedabad-Dholera Investment Region in Gujarat
3. Dadri-Noida- Ghaziabad Investment Region in Uttar Pradesh
4. Manesar-Bawal Investment Region in Haryana
5. Kushkhera-Bhiwadi-Neemrana Investment Region in Rajasthan and
6. Igatpuri-Nashik-Sinnar Investment Region and Dighi Port Industrial Area in Maharashtra

***Statement***

*Industrial areas indentified for development*

Name of the State	Nodes identified for development under the Delhi -Mumbai Industrial Corridor (DMIC) Project
Uttar Pradesh	Dadri-Noida-Ghaziabad Investment Region Meerut-Muzaffarnagar industrial Area;
Haryana	Manesar-Bawal Investment Region Faridabad-Palwal Industrial Area;
Madhya Pradesh	Pitampura-Dhar-Mhow Investment Region Nimach-Nayagaon Industrial Area
Rajasthan	Kushkhera-Bhiwadi-Neemrana Investment Region; Jaipur-Dausa Industrial Area;
Gujarat	Ahmedabad-Dholera Investment Region Vadodara-Ankleshwar Industrial Area
Maharashtra	Igatpuri-Nashik-Sinnar Investment Region Industrial Area with Greenfield Port at Dighi

**Higher electronics import bill**

†1040. SHRI BALAVANT ALIAS BAL APTE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has to pay higher electronics import bill in comparison to the total payment of oil imports; and

(b) if so, the comparative details thereof during the last three years and the reasons therefor?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) No Sir. The details of import of electronic goods and petroleum products during the last three years are as under:

(Value in Rs. Crores)

Period	Electronic goods	Petroleum, Crude & Products
2007-08	83137.92	320654.50
2008-09	107319.78	419967.60
2009-10	99386.23*	411579.09*

\* provisional subject to change

(Source: DGCI & S, Kolkata)

#### Dumping of cheap products from developed countries

1041. DR. MANOHAR JOSHI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the cheap subsidized products from various developed countries are being imported and dumped in the country;
- (b) if so, whether the domestic industry in the country is affected adversely due to these products;
- (c) if so, whether Government has formulated any strategy to check cheap imports with a view to protecting the interests of domestic industry and the farmers;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (e) Trade defence measures are available to the domestic industry to counter unfair trade practices followed by exporters of goods from other countries. In case a product is imported into the country at less than its normal value, and it causes